

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5416  
ANSWERED ON:28.04.2000  
REPORT OF SECRETAIRES ON DISINVESTMENT  
RAMDAS ATHAWALE

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) the names of the officers who are incharge of disinvestment of Public Sector Undertakings under the administrative control of the Ministry, Ministry-wise.
- (b) Whether the proposals/reports for disinvestment of Public Sector Undertakings under various Union Ministries have been submitted;
- (c) If so, the details thereof Ministry-wise; and
- (d) If not, the reasons for delay and the time by which these are likely to be submitted, Ministry-wise?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C  
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

- (a) Proposals for disinvestment are considered by the Department of Disinvestment in consultations with the concerned Ministries. Officials of the Department of Disinvestment and concerned ministries, at various levels, process the cases for decision and implement the decision taken.
- (b),(c)&(d) The proposals for disinvestment in PSUs are processed as per prescribed procedures, which involve inter-ministerial consultations at various levels. Such proposals are at different stages of consideration in the Department of Disinvestment and concerned Administrative Ministries. There is no delay in processing these cases.